

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.232/04

Tuesday this the 27th day of June 2006

C O R A M :-

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

A.N.Mohandas,
S/o.Narayanan Nair,
Gramin Dak Sevak Mail Packer,
Vadavucode P.O.
Residing at Allattil House,
Pangode P.O., Vadavucode – 682 310.

...Applicant

(By Advocate Mr.P.C.Sebastian)

Versus

1. The Senior Superintendent of Post Offices,
Ernakulam Division, Kochi – 682 011.
2. The Postmaster General,
Central Region, Kochi – 682 016.
3. Union of India represented by
Secretary to Government of India,
Ministry of Communication,
Department of Posts, New Delhi.

...Respondents

(By Advocate Mrs.Mini.R.Menon,ACGSC)

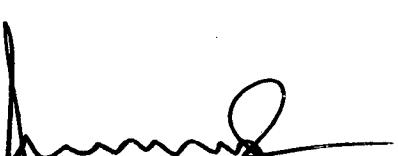
This application having been heard on 27th June 2006 the Tribunal on the same day delivered the following :-

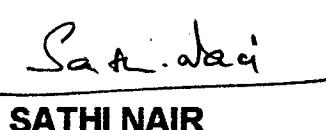
ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

When the matter came up for hearing today, counsel for the applicant submitted that the matter has become infructuous and the same is not being pressed. The O.A is, therefore, dismissed as infructuous.

(Dated the 27th day of June 2006)


GEORGE PARACKEN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN

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